

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:635

ANSWERED ON:24.11.2011

ALLOCATION OF KEROSENE

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government has restrictively reduced allocation of Kerosene Oil to Gujarat:
- (b) if so, the details thereof and the reasons therefor;
- (c) whether State Government of Gujarat has requested for restoration of monthly quota of Kerosene ;and
- (d)if so, the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) & (b): Government of India provides subsidy for cooking fuels i.e. Kerosene and Domestic Liquefied Petroleum Gas (LPG).

During 2011-12, PDS Kerosene quota for the States/UTs, including Gujarat, was rationalized on account of (i) increase in domestic LPG coverage (during January to December, 2010) in respect of all the States/UTs barring States in the North East, island territories and J&K and States having coverage of Domestic LPG below national average; (ii) PDS Kerosene quota lapsed (during first three quarters of 2010-11) on account of non-liftment by States/UTs; (iii) adjustments in the quota keeping in view higher per capita allocation of PDS kerosene to certain States/UTs during the previous year. Accordingly, the allocation of PDS Kerosene to several States, including Gujarat was rationalized.

On the basis of provisional population figures of census 2011, the per capita allocation of PDS Kerosene for Gujarat is 11.2 litres per annum against the national average of 8.6 litres per annum. 55.20% of the population in Gujarat is covered under domestic LPG network as against the national average of 55.05%. In addition, there are 6.61 lakh Piped Natural Gas (PNG) connections (March, 2011) in the State of Gujarat; however, these were not considered while making adjustment in the Kerosene quota. For the non-LPG population of Gujarat, the per capita allocation of PDS Kerosene is 24.9 litres per annum against the national average of 19 litres per annum.

(c) & (d):The State Government of Gujarat has requested this Ministry for restoration of PDS Kerosene quota. Similar requests for enhancement / restoration of PDS Kerosene have also been received from other States/UTs namely Andhra Pradesh, Chandigarh, Dadar and Nagar Haveli, Delhi, Goa, Haryana, Himachal Pradesh, Kerala, Maharashtra, Puducherry, Tamil Nadu, Uttarakhand and West Bengal. However, this Ministry has regretted its inability to restore the earlier quota/enhance allocation as the action taken has been uniformly applied with a view to rationalizing the distribution of subsidized Kerosene in the country.